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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
47.
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 169/17 in CP 204/17	-	Orders on IA 169/17.	241-242	M/s Fiscus Pax Pvt Ltd. And anothers Vs Mr. Sandeep Wadhwa And others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vachan 9535649743	Petitioner	
2.	Snijaya 9108880540	Respondents	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. IA 169/17 is again listed for clarification today. However, both the Counsels reported matter may likely to be compromised. Both the Counsels have not filed their written submissions in IA 169/17. Post along with main petition on 01.02.2018.


Member (T)


Member (J)